

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2022 AT 4.50 PM THROUGH PHYSICAL HEARING:

PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1175/CHE/202

PETITION NUMBER : CP/608/IB/2017

NAME OF THE PETITIONER : V Venkata Sivakukmar (Liquidator) of
M/s Rathna Stores Pvt Lt

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 53 of IBC 2016 R/w Rule 11 of
NCLT Rules 2016

① J. AKILA N. } Counsel for
Petitioner. J. Akila N.

2) Swaya Teja nalla - Counsel for Respondent - UCO Bank. Swaya.n

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3)IA(IBC)/1175(CHE)/2021 IN CP/608/IB/2017

ORDER

Ld. Counsel Mr. J. Akilan on behalf of the Applicant/Liquidator Mr. V. Venkata Sivakumar is present physically. Ld. Counsel Mr. Surya Teja Nall for the Respondent (UCO Bank) is present physically.

At request of the Applicant Counsel that Liquidator Mr. V. Venkata Sivakumar is not well today, list this matter on 20.01.2023 for physical hearing.

SD

[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT

SD

[SAMEER KAKAR]
MEMBER (TECHNICAL)

vs